

ORISSA ACT 14 OF 2009
THE ORISSA APPROPRIATION ACT, 2009

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Issue of Rs. 35001,44,55,000 out of the Consolidated Fund of the State of Orissa for the financial year 2009-2010.
3. Appropriation.

THE SCHEDULE

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ORISSA ACT 14 OF 2009

*** THE ORISSA APPROPRIATION ACT, 2009**

[Received the assent of the Governor on the 29th July, 2009
first published in an extraordinary issue of the *Orissa Gazette*,
dated the 31st July, 2009 (No.1107)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF
CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED
FUND OF THE STATE OF ORISSA FOR THE SERVICES
OF THE FINANCIAL YEAR, 2009-2010

BE it enacted by the Legislature of the State of Orissa in the
Sixtieth Year of the Republic of India as follows :—

1. This Act may be called the Orissa Appropriation Act, 2009.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate [inclusive of the sums specified in column 3 of the Schedule to the Orissa Appropriation (Vote-on-Account) Act, 2009] to the sum of thirty-five thousand one crores, forty-four lakhs and fifty-five thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2009-10 in respect of the services and purposes specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

* [For the Bill, See *Orissa Gazette*, Extraordinary dated the 24th July, 2009. (No.1049) [I Legis.- 22/2009]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
1	Expenditure relating to the Home Department.	Revenue 1494,47,02,000 Capital 102,01,30,000	29,61,16,000 ..	1524,08,18,000 102,01,30,000	17
2	Expenditure relating to the General Administration Department.	Revenue 68,91,03,000 Capital 1,91,06,000	5,34,94,000 ..	74,25,97,000 1,91,06,000	18
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 1263,62,47,000 Capital 8,73,00,000	..	1263,62,47,000 8,73,00,000	19
4	Expenditure relating to the Law Department.	Revenue 101,42,28,000	..	101,42,28,000	20
5	Expenditure relating to the Finance Department.	Revenue 4317,47,62,000 Capital 207,50,49,000	73,000 ..	4317,48,35,000 207,50,49,000	21
6	Expenditure relating to the Commerce Department.	Revenue 45,73,78,000 Capital 5,25,00,000	1,000 ..	45,73,79,000 5,25,00,000	22
7	Expenditure relating to the Works Department.	Revenue 653,00,87,000 Capital 768,46,60,000	1,25,79,000 1,00,01,000	654,26,66,000 769,46,61,000	23
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 16,95,72,000	15,70,000	17,11,42,000	24
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 888,42,28,000	..	888,42,28,000	25
10	Expenditure relating to the School & Mass Education Department.	Revenue 4519,58,30,000 Capital 81,25,01,000	2,50,000 ..	4519,60,80,000 81,25,01,000	26
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue 795,99,61,000 Capital 110,37,96,000	..	795,99,61,000 110,37,96,000	27
12	Expenditure relating to the Health & Family Welfare Department	Revenue 1595,97,25,000	7,50,000	1596,04,75,000	28
13	Expenditure relating to the Housing & Urban Development Department.	Revenue 898,00,99,000 Capital 165,63,92,000	89,00,000 ..	898,89,99,000 165,63,92,000	29
14	Expenditure relating to the Labour & Employment Department.	Revenue 99,18,18,000 Capital 1,000	..	99,18,18,000 1,000	

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
15	Expenditure relating to the Sports & Youth Services Department.	Revenue	22,83,14,000	..	22,83,14,000
Total					
(5)	Expenditure relating to the Planning & Co-ordination Department.	Revenue	511,58,80,000	..	511,58,80,000
Rs.		Capital	16,42,50,000		16,42,50,000
24,08,18,000	Expenditure relating to the Panchayati Raj Department.	Revenue	1319,80,02,000	1,000	1319,80,03,000
02,01,30,000					
74,25,97,000	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	2,33,98,000	..	2,33,98,000
1,91,06,000					
53,62,47,000	Expenditure relating to the Industries Department.	Revenue	180,46,34,000	..	180,46,34,000
8,73,00,000		Capital	4,29,08,000		4,29,08,000
1,42,28,000	Expenditure relating to the Water Resources Department.	Revenue	627,26,11,000	27,01,000	627,53,12,000
7,48,35,000		Capital	1777,05,10,000	4,20,01,000	1781,25,11,000
7,50,49,000	Expenditure relating to the Transport Department.	Revenue	37,99,93,000	2,50,000	38,02,43,000
5,73,79,000					
5,25,00,000	Expenditure relating to the Forest and Environment Department.	Revenue	380,36,06,000	2,00,000	380,38,06,000
4,26,66,000		Capital	207,63,16,000	..	207,63,16,000
3,46,61,000	Expenditure relating to the Agriculture Department.	Revenue	744,63,92,000	1,86,000	744,65,78,000
7,11,42,000		Capital	3,000		3,000
8,42,28,000	Expenditure relating to the Steel & Mines Department.	Revenue	35,97,02,000	..	35,97,02,000
60,80,000	Expenditure relating to the Information and Public Relations Department.	Revenue	30,63,52,000	..	30,63,52,000
25,01,000					
99,61,000	Expenditure relating to the Excise Department.	Revenue	38,97,45,000	..	38,97,45,000
37,96,000					
	Expenditure relating to the Science and Technology Department.	Revenue	25,40,51,000	..	25,40,51,000
04,75,000					
	Expenditure relating to the Rural Development Department.	Revenue	597,03,49,000	5,00,000	597,08,49,000
99,99,000		Capital	511,50,08,000	10,00,000	511,60,08,000
33,92,000	Expenditure relating to the Parliamentary Affairs Department.	Revenue	17,01,01,000	4,96,97,000	21,97,98,000
3,18,000					
1,000					

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	94,70,19,000	..	94,70,19,000
		Capital	9,00,50,000	..	9,00,50,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue	63,37,83,000	..	63,37,83,000
		Capital	18,05,01,000	..	18,05,01,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	51,61,54,000	..	51,61,54,000
		Capital	26,75,53,000	..	26,75,53,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue	255,40,59,000	..	255,40,59,000
		Capital	43,58,00,000	..	43,58,00,000
34	Expenditure relating to the Co-operation Department.	Revenue	140,54,73,000	..	140,54,73,000
		Capital	2,65,00,000	..	2,65,00,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	11,25,49,000	..	11,25,49,000
36	Expenditure relating to the Women & Child Development Department.	Revenue	1836,32,45,000	1,00,000	1836,33,45,000
37	Expenditure relating to the Information Technology Department.	Revenue	48,96,60,000	..	48,96,60,000
38	Expenditure relating to the Higher Education Department.	Revenue	965,81,76,000	1,00,000	965,82,76,000
		Capital	7,17,39,000	..	7,17,39,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue	..	7,24,000	7,24,000
	Interest Payment	Revenue	..	4592,60,00,000	4592,60,00,000
	Internal Debt. of the State Government.	Capital	..	1050,30,00,000	1050,30,00,000
	Loans and Advances from the Central Government	Capital	..	436,07,00,000	436,07,00,000
Total		Revenue Account	24799,09,88,000	4635,41,92,000	29434,51,80,000
		Capital Account	4075,25,73,000	1491,67,02,000	5566,92,75,000
		GRAND TOTAL	28874,35,61,000	6127,08,94,000	35001,44,55,000

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